

RAJASTHAN HIGH COURT, JODHPUR

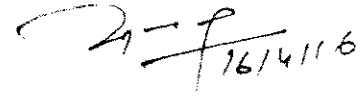
CORRIGENDUM

No: ~~10~~/S.O./2016/

Date: 16-04-2016.

In partial modifications of 14/S.O./2014 dated 24.11.2014, the word "dependent" appearing in the said S.O. is hereby deleted.

By Order



REGISTRAR (ADMN.)

No: RHC/JU/Protocol/2014/ 779

Date: 18.04.16

Copy forwarded to the following for information and necessary action :-

1. Registrar (Admn.)/(Vigilance)/(Class.)(Rules)/(Writs)/(Exam.)/O.S.D.(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Registrar cum Principal Secretary to the Hon'ble Chief Justice, Rajasthan High Court.
3. All the Senior Dy. Registrars/ Controller of Publication, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
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6. Court Officer, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
7. Confidential Branch, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur
8. Concerned A.O.J. / A.A.Os, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.



REGISTRAR (ADMN.)